

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 04.08.2025**

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

**MEDIATION CASES**

| Sl. No | High Court Mediation File No. | Original Case No.       | Parties Name                                                            | Petitioner's Advocate          | Respondent's Advocate                                                   | Name of the Mediators  | Time     | Mode     | Room                     |
|--------|-------------------------------|-------------------------|-------------------------------------------------------------------------|--------------------------------|-------------------------------------------------------------------------|------------------------|----------|----------|--------------------------|
| 1      | HCM/SMD /3/2025               | W.P (C) No. 205 of 2024 | SMTI.SUKMON TANGSANG & 76 Ors<br><br>-VS-<br><br>UNION OF INDIA & 5 Ors | MR. S. CHANDA<br>MR.S. KHYRIEM | MR.R. DEBNATH<br>MR. K.P. BHATTACHARJEE, GA<br>MR. S. BHATTACHARJEE, GA | SHRI. ANTONY SYIEMIONG | 11:00 AM | PHYSICAL | Room-1- CONFERENCE HALL  |
| 2      | HCM/SMD /4/2025               | CRL.REV.P. NO.5 of 2025 | SMTI. SANJUKTA PAUL<br><br>-VS-<br><br>STATE OF MEGHALAYA & 2 ORS       | MR.S. DEB                      | MR. S.A. SHEIKH, GA<br>MR. P.R. PASKE                                   | SHRI. ANTONY SYIEMIONG | 12:00 PM | PHYSICAL | Room- 1- CONFERENCE HALL |

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 05.08.2025**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 Days of first appearance of parties before the Mediator.

**MEDIATION CASES**

| Sl. No | High Court Mediation File No. | Original Case no      | Parties Name                                                                   | Petitioner's Advocate | Respondent's Advocate                                           | Name of the Mediators  | Time     | Mode     | Room                    |
|--------|-------------------------------|-----------------------|--------------------------------------------------------------------------------|-----------------------|-----------------------------------------------------------------|------------------------|----------|----------|-------------------------|
| 1      | HCM/SMD /1/2025               | WP(C) No. 409 of 2023 | SMTI. SUJETA DAS<br><br>-VS-<br><br>STATE OF MEGHALAYA & 5 ORS                 | MR.S. DEB             | MR. K.P BHATTACHARJEE,GA<br>MS. S. SHYAM, GA<br>MR. S.A. SHEIKH | DR. D. MAWLONG         | 11:00 AM | PHYSICAL | ANNEXE BUILDING ROOM 12 |
| 2      | HCM/SMD /5/2025               | CRP No. 36 of 2022    | STATE OF MEGHALAYA<br>-VS-<br><br>KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI) | MR. J.N. RYNJAH, GA   | MR.M.L.NONGPIUR<br>MR. C.C.T. SANGMA<br>MR. PHILEMON NONGBRI    | SHRI. ANTONY SYIEMIONG | 11:00 AM | PHYSICAL | ROOM 1- CONFERENCE HALL |

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 06.08.2025**

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

**MEDIATION CASES**

| <b>Sl. No</b> | <b>High Court Mediation File No.</b> | <b>Original Case no</b>         | <b>Parties Name</b>                                                           | <b>Petitioner's Advocate</b> | <b>Respondent's Advocate</b>         | <b>Name of the Mediators</b> | <b>Time</b> | <b>Mode</b> | <b>Room</b>                   |
|---------------|--------------------------------------|---------------------------------|-------------------------------------------------------------------------------|------------------------------|--------------------------------------|------------------------------|-------------|-------------|-------------------------------|
| 1.            | HCM/SMD/<br>2/2025                   | WP (C) NO.<br>297 OF<br>2024    | SMTI.<br>TEIMONLANG<br>LAMARE & ORS<br>-VS-<br>STATE OF<br>MEGHALAYA &<br>ORS | MR.<br>PHILEMON<br>NONGBRI   | MS. R. COLONEY                       | DR.M.<br>KHARSHIING          | 11:00<br>AM | PHYSICAL    | ROOM 1-<br>CONFERENCE<br>HALL |
| 2.            | HCM/SMD/<br>6/2025                   | WP(C) NO.<br>193 OF<br>2025     | SMTI. NANDITA<br>MARBANIANG<br>-VS-<br>STATE OF<br>MEGHALAYA &<br>3 ORS.      | MS.<br>D. F.MAWRIE           | MS. O.A.I BANG<br>MS Z.S.L. SYNRRREM | SHRI.<br>ANTONY<br>SYIEMIONG | 11:00<br>AM | PHYSICAL    | ANNEXE<br>BUILDING<br>ROOM 12 |
| 3.            | HCM/SMD/<br>9/2025                   | CRL. PETN.<br>NO. 40 OF<br>2024 | SHRI. GABRIEL<br>K. IANGRAI<br>-VS-<br>STATE OF<br>MEGHALAYA &<br>ANR.        | MS.<br>B.L.LYNGKHOI          | MR. R. GURUNG                        | DR.M.<br>KHARSHIING          | 2:00 PM     | PHYSICAL    | ROOM 1-<br>CONFERENCE<br>HALL |

|    |                     |                                 |                                                                                 |                            |                  |                             |             |          |                                |
|----|---------------------|---------------------------------|---------------------------------------------------------------------------------|----------------------------|------------------|-----------------------------|-------------|----------|--------------------------------|
| 4. | HCM/SMD/<br>10/2025 | CRL. PETN.<br>NO. 22 OF<br>2025 | SMTI. BINORA<br>SOHKHLET &<br>2 ORS<br>-VS-<br>STATE OF<br>MEGHALAYA &<br>5 ORS | MR.<br>B.A.<br>WANSWETT    | SHRI. N.G SHYLLA | DR.M.<br>KHARSHIING         | 3:00 PM     | PHYSICAL | ROOM 1-<br>CONFERENCE<br>HALL  |
| 5. | HCM/SMD/<br>19/2025 | WP(C) No.<br>373 of 2024        | SMTI. REALITY<br>WANNIANG<br>-VS-<br>STATE OF<br>MEGHALAYA &<br>ORS             | MR.<br>PHILEMON<br>NONGBRI | MR. J. N. RYNJAH | SMTI.<br>EVALENE<br>SHABONG | 11:00<br>AM | PHYSICAL | ANNEXE<br>BUILDING<br>ROOM- 13 |

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 07.08.2025**

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90  
Days of first appearance of parties before the Mediator.

**MEDIATION CASES**

| <b>Sl.<br/>No</b> | <b>High Court<br/>Mediation<br/>File No.</b> | <b>Original<br/>Case no</b>     | <b>Parties<br/>Name</b>                                                    | <b>Petitioner's<br/>Advocate</b> | <b>Respondent's<br/>Advocate</b> | <b>Name of the<br/>Mediators</b> | <b>Time</b> | <b>Mode</b> | <b>Room</b>                   |
|-------------------|----------------------------------------------|---------------------------------|----------------------------------------------------------------------------|----------------------------------|----------------------------------|----------------------------------|-------------|-------------|-------------------------------|
| 1.                | HCM/SMD/<br>7/2025                           | WP (C) NO.<br>194 OF<br>2025    | SMTI. RESTINA<br>PATHAW<br>-VS-<br>STATE OF<br>MEGHALAYA & 3<br>ORS        | MR. K. CH.<br>GAUTAM             | MR. I. LYGWA                     | SHRI. ANTONY<br>SYIEMIONG        | 11:00<br>AM | PHYSICAL    | ROOM 1-<br>CONFERENCE<br>HALL |
| 2.                | HCM/SMD/<br>11/2025                          | CRL. PETN.<br>NO. 66 OF<br>2024 | SHRI. HUBERT M<br>SHULLAI<br>-VS-<br>SMTI.<br>IOOMONIKA<br>LAMIN & 2 ORS.. | MR. L.<br>KHYRIEM                | MS. D. POHSNEM                   | DR. M.<br>KHARSHIING             | 2:00<br>PM  | PHYSICAL    | ANNEXE<br>BUILDING<br>ROOM 12 |
| 3.                | HCM/SMD/<br>12/2025                          | CRL. REV.<br>P. NO.4 OF<br>2025 | SHRI. ARTREKI<br>TARIANG<br>-VS-<br>SMTI.<br>MEDAKERRISHA<br>LYNGDOH       | MR. S.<br>THAPA                  | MR. R.<br>KHARKRANG              | DR.M.<br>KHARSHIING              | 3:00<br>PM  | PHYSICAL    | ANNEXE<br>BUILDING<br>ROOM 12 |

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 08.08.2025**

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

**MEDIATION CASES**

| <b>Sl. No</b> | <b>High Court Mediation File No.</b> | <b>Original Case No.</b>  | <b>Parties Name</b>                                                 | <b>Petitioner's Advocate</b> | <b>Respondent's Advocate</b>          | <b>Name of the Mediators</b> | <b>Time</b> | <b>Mode</b> | <b>Room</b>                |
|---------------|--------------------------------------|---------------------------|---------------------------------------------------------------------|------------------------------|---------------------------------------|------------------------------|-------------|-------------|----------------------------|
| 1.            | HCM/SMD/8/2025                       | CRL. PETN. 19 OF 2015     | DR. (MRS) MEENA SEHDAVE & ANR<br>-VS-<br>SMTI. SAPNA MORDANI & ANR. | MS. D. L. MARSHILLONG        | MR. R. KHARKRANG<br>MR. K. CH. GAUTAM | SHRI. ANTONY SYIEMIONG       | 11:00 AM    | PHYSICAL    | ROOM 1-<br>CONFERENCE HALL |
| 2.            | HCM/SMD/13/2025                      | CRL. PETN. NO. 35 OF 2025 | SHRI. CHARLES TOI<br>-VS-<br>STATE OF MEGHALAYA & 2 ORS             | MS. S. K. NONGRUM            | SMTI. N. G. SHYLLA                    | DR. M. KHARSHIING            | 2:00 PM     | PHYSICAL    | ANNEXE BUILDING ROOM 12    |

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 09.08.2025**

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90  
Days of first appearance of parties before the Mediator.

**MEDIATION CASES**

| Sl. No | High Court Mediation File No. | Original Case no       | Parties Name                                                      | Petitioner's Advocate | Respondent's Advocate             | Name of the Mediators | Time     | Mode     | Room                   |
|--------|-------------------------------|------------------------|-------------------------------------------------------------------|-----------------------|-----------------------------------|-----------------------|----------|----------|------------------------|
| 1.     | HCM/SMD/14/2025               | WP (C) NO. 556 of 2019 | SMTI. EMISAMANTHA R. RYMBAI<br>-VS-<br>STATE OF MEGHALAYA & 6 ORS | MR. E. LALSANGLUAIA   | MR. J. N RYNJAH<br>MS. P. DEBNATH | DR. D. MAWLONG        | 11:00 AM | PHYSICAL | ROOM 1-CONFERENCE HALL |
| 2.     | HCM/SMD/15/2025               | WP (C) NO. 205 OF 2025 | SHRI. STANDING MYRTHONG<br>-VS-<br>STATE OF MEGHALAYA & ORS       | MR. PHILEMON NONGBRI  | MR. S. A. SHEIKH                  | DR. D. MAWLONG        | 12:00 PM | PHYSICAL | ROOM 1-CONFERENCE HALL |
| 3.     | HCM/SMD/16/2025               | WP (C) NO. 205 OF 2025 | DORBAR CHNONG OF LOOMPYRDI IONGPIAH<br>-VS-<br>STATE OF MEGHALAYA | MR. PHILEMON NONGBRI  | MR. A. M. PALA<br>MS. R. COLNEY   | DR. D. MAWLONG        | 1:00 PM  | PHYSICAL | ROOM 1-CONFERENCE HALL |